

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.257 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s. MCV Eco Systems
Rep. by its Partner
Metta Rajagopal Reddy
Kadiyam, East Godavari Dt

1. State of Andhra Pradesh, rep. by its Principal Secretary, Environment, Forest Science & Technology, Amaravathi
2. The Andhra Pradesh State Pollution Control Board, rep. by its Member Secretary Hyderabad
3. The Joint Chief Environmental Engineer (FAC) Andhra Pradesh Pollution Control Board Vijayawada
4. The Environmental Engineer, Regional Office Andhra Pradesh Pollution Control Board Rajahmundry
5. M/s. Godavari Bio Management, rep. by its Managing Partner Y. Papa Rao, Peddada Pedapudi

Counsel appearing for applicant

Counsel appearing for respondents

M/s. Naidu Associates
P. Venkaiah Naidu

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 24th November, 2017</p> <p>Learned counsel appearing for the applicant prays time.</p> <p>List the matter on 28.11.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p>